

Salary and Allowances of ten top Executives of certain companies

*240 **SHRI JYOTIRMOY BOSU**
Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to lay a statement showing

(a) total salary, allowance and perks paid to each of the first ten top executives including Chairman and Managing directors of the following foreign and Indian firms namely (1) Bata Shoe Company (2) Colgate-Palmolive India (3) Hindustan Lever, (4) Cadbury India, (5) Tata Iron & Steel Company (6) Pfizer (7) Glaxo Laboratories, (8) India Tobacco, and (9) J K Synthetics, and

(b) whether the Government are considering to put a ceiling?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) A statement is laid on the Table of the House [Placed in Library See No LT-2536/78]

(b) The revision of the guidelines relating to the remuneration of managerial Personnel of Public Companies and Private Companies which are subsidiaries of Public Companies is under the consideration of the Government

Wagon Turn-Round of Railways

*241 **SHRI C VENUGOPAL**
SHRI A BALAJANOR

Will the Minister of RAILWAYS be pleased to state

(a) the extent to which delay in supply of coal and cement to essential users is attributable to poor wagon turn-round of railways, and

(b) the crash measures taken or proposed to be taken to bring about perceptible improvements?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) and (b) It is not possible to separately quan-

tify the extent to which the increase in wagon turn-round has affected the loading of coal and cement to essential users. However, the supply of wagons for the movement of coal and cement to essential users is being maintained at a satisfactory level.

In order to step up coal loading, all possible efforts are being made by the Railways including procurement of additional wagons, deployment of locomotives released from the summer specials and of new locomotives coming out of railway production units, organising closed circuit movements for bulk consumers and special monitoring of coal rake movements. Co-ordination has been strengthened with Coal India Limited and the Ministry of Energy (Department of Coal) and the pace of rationalisation of coal loading points expedited. It has been possible to bring about substantial improvement in coal movement in July as compared to May and June 1978.

As far as cement loading is concerned, there is a marginal variation in loading during April-June 1978 as compared to Budget targets. Efforts are being made to increase loading to achieve the Budget target.

Discussion with Chief Minister of Gujarat regarding Oil royalty

*242 **PROF P G MAVALANKAR**
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state

(a) whether he visited Gujarat recently,

(b) the purpose of his visit

(c) whether he held discussions with the Chief Minister of Gujarat at Gandhinagar on the subject of royalty on oil to Government of Gujarat payable by Central Government,

(d) the concrete proposals of the State Chief Minister in this regard, and

(e) the Government's response thereto?